

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/2016  
NAME OF THE PETITIONER(S) : C Manoharan  
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others  
UNDER SECTION : 397/398, 111, 237**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

The matter was called at 2.30 P.M. Counsel for petitioner absent. Counsel for petitioner has filed a memo in the Registry today, withdrawing his appearance in this matter alongwith a proof of his communication with the legal heirs of the deceased. For passing appropriate orders, put up on **12.04.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**